NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, C'HENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/157/2016

NAME OF THE PETITIONER(S)

: T. S. Sivakumar & 4 others

NAME OF THE RESPONDENT(S)

: M/s Hotel Mass Private Limited & 6 others

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 AR. Ramanethan SK. Rahul Vmik

Adv. for Petitioners skrahul Vinek

2. P.S. Gaser

Aelo For RatoRt PS

ORDER

Counsels for both the parties are present. Counsel for the Petitioner made submissions in reply to the submission made by the Counsel for the Respondent. Reserved for Orders.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk